

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1597
TO BE ANSWERED ON 24.11.2016

FUNDS ALLOCATION UNDER MGNREGS

1597. SHRI SULTAN AHMED:
SHRI MULLAPPALLY RAMACHANDRAN:
SHRI BADRUDDIN AJMAL:
SHRI KAUSHALENDRA KUMAR:
SHRI LADU KISHORE SWAIN:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of funds allocated, released and expenditure incurred under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last three years, State/UT-wise including Bihar;
- (b) the details of amount spent towards creation of capital infrastructure under the said scheme along with the rationale for such computation;
- (c) whether the Government proposes to increase the allocation of funds under MGNREGS and if so, the details thereof along with the amount likely to be increased, State/UT-wise;
- (d) the average days of employment provided during the last four years and the current year and the reasons for decrease in average days of employment, if any, State/UT-wise; and
- (e) the current MGNREGS wage rates and the mode of payment thereunder State/UT-wise?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) & (b): Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is a demand driven programme hence no State/UT- wise allocation of fund is made. The Central funds are released to the States/UTs including Bihar on the basis of agreed to Labour Budgets and taking into consideration the performance and the pace of utilization of available funds. Details of amount released for implementation of programme including creation of assets and expenditure under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) to States/UTs including Bihar during the last three years and the current year is indicated in **Annexure-I**.

(c): The Government has increased allocation of funds under MGNREGA for the current FY 2016-17 from Rs.38,500 crore to Rs.43,499 crore . MGNREGA is demand driven programme and no State/UT-wise allocation is made. Funds for implementation of MGNREGS is released to the States/UTs based on agreed to Labour Budget, physical progress, funds available with the State/UT etc. on receiving of proposal from them with required documents, from time to time.

(d): State/UT-wise details of average number of workdays of employment generated during the last four years and the current year (as on 16.11.2016) is given in **Annexure-II**. There has been a decline in the number of persondays created in Financial Year 2014-15. MGNREGA is a demand driven programme and the demand for

work itself is influenced by various factors such as rainfall pattern, availability of alternative and remunerative employment opportunities outside MGNREGA and prevailing unskilled wage rates etc.

(e): Wage rates for workers under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005 are notified and revised annually by the Central Government in accordance with the provisions of Section 6(1) of the Act. State/UT-wise details of the notified wage rate w.e.f. 1st April, 2016 is given at **Annexure-III**. About 96% of the wages are paid through the electronic Fund Management System (e-FMS) to MGNREGA workers.

Annexure- I referred in reply to parts (a)&(b) of Lok Sabha Unstarred Question No. 1597 dated 24.11.2016.

Sl. No.	State	Central Release				Total Expenditure			
		2013-14	2014-15	2015-16	2016-17 till 16/11/2016	2013-14	2014-15	2015-16	2016-17 till 16/11/2016
1	ANDHRA PRADESH	475049.00	290314.10	307380.33	355592.02	534401.28	283946.01	454312.67	297350.90
2	ARUNACHAL PRADESH	13852.67	2704.16	4395.10	13076.40	9593.54	3441.52	6593.63	9273.02
3	ASSAM	57349.95	50023.46	87830.06	76599.04	69976.59	50310.65	62119.16	117734.46
4	BIHAR	158070.67	95968.24	102412.26	133038.45	202702.34	108170.99	162412.73	133216.63
5	CHHATTISGARH	144602.31	150570.49	106341.30	183272.13	202397.60	175421.54	128300.94	210300.77
6	GUJARAT	33530.02	35442.93	30598.72	52126.32	48902.62	47121.78	42863.61	51696.06
7	HARYANA	37687.81	16715.29	12470.72	15007.75	38161.54	21647.06	14242.44	19945.78
8	HIMACHAL PRADESH	47797.09	35542.86	39610.32	26172.66	56959.21	40623.27	39155.90	33307.51
9	JAMMU AND KASHMIR	60315.73	52171.08	55801.83	73611.03	76971.19	39159.25	76824.74	42343.28
10	JHARKHAND	62143.28	72433.41	97879.90	135645.56	91244.10	102908.13	133166.60	116160.64
11	KARNATAKA	159606.81	171687.07	99155.27	149754.84	206841.31	167569.57	182219.12	192190.61
12	KERALA	127710.93	158758.02	152633.88	123754.82	130056.59	161696.54	148350.34	142243.19
13	MADHYA PRADESH	183982.44	245163.12	236732.20	252252.95	261894.50	280536.80	249992.63	233810.67
14	MAHARASHTRA	115292.02	79951.77	123834.73	143949.27	127467.66	160988.49	185106.58	168687.94
15	MANIPUR	23100.00	21997.13	25532.29	27723.41	25476.92	26713.59	23120.72	26701.71
16	MEGHALAYA	27106.21	27785.90	22182.56	55560.99	31849.02	30934.71	27367.37	51542.98
17	MIZORAM	24474.27	11141.23	28517.36	6534.33	26037.67	11420.13	29859.36	6120.11
18	NAGALAND	29214.80	11305.27	26665.95	50152.80	29479.90	15781.96	19501.68	41283.74
19	ODISHA	75752.84	103530.34	147941.05	137306.28	128680.21	106892.48	205202.71	159529.11
20	PUNJAB	22615.48	18948.18	24533.37	39318.16	25891.90	21350.00	30022.67	42458.77
21	RAJASTHAN	205943.32	297609.87	269583.23	357159.15	262961.00	325186.44	326864.19	358472.63
22	SIKKIM	10684.17	7386.41	8623.44	9011.21	10889.61	7734.68	9714.33	8432.93
23	TAMIL NADU	469021.12	378180.33	547037.47	330298.08	393853.20	391954.05	625453.81	399979.61
24	Telangana		191996.00	182484.92	149993.87		190374.75	237859.85	147621.75
25	TRIPURA	94366.49	63662.48	135894.19	79541.43	107504.47	82239.49	137152.73	86460.89
26	UTTAR PRADESH	289639.01	251341.40	269569.44	274195.21	346067.61	313908.73	297613.41	329232.90
27	UTTARAKHAND	33000.50	28636.22	45076.65	41170.23	38083.54	31845.33	49253.14	51146.36
28	WEST BENGAL	289438.19	374495.29	471174.20	394528.98	372517.24	401287.47	484791.75	460723.88
29	ANDAMAN & NICOBAR	1918.10	1301.94	1035.72	636.97	1788.27	904.58	333.15	1.29
30	GOA	205.86	137.95	246.82	111.27	297.40	457.15	300.59	183.62
31	LAKSHADWEEP	16.93	45.06	11.85	0.00	73.64	70.50	29.83	18.94
32	PUDUCHERRY	879.98	739.69	1292.57	300.15	1136.83	650.20	917.82	897.58
	Total	3274368.00	3247686.69	3664479.70	3687395.74	3860158.50	3603247.84	4391020.20	3939070.26

**Annexure- II referred in reply to part (d) of Lok Sabha
Unstarred Question No. 1597 dated 24.11.2016.**

SI. No.	State	Average persondays per Household				
		2012-13	2013-14	2014-15	2015-16	2016-17 till 16/11/2016
1	ANDHRA PRADESH	56	50	47	55	41
2	ARUNACHAL PRADESH	34	26	14	28	21
3	ASSAM	25	24	22	32	25
4	BIHAR	45	42	34	45	30
5	CHHATTISGARH	45	52	32	47	35
6	GUJARAT	41	40	35	40	38
7	HARYANA	44	36	28	29	24
8	HIMACHAL PRADESH	51	52	42	42	30
9	JAMMU AND KASHMIR	57	51	36	48	32
10	JHARKHAND	40	38	41	52	35
11	KARNATAKA	46	50	40	48	41
12	KERALA	55	57	43	49	26
13	MADHYA PRADESH	40	42	42	46	32
14	MAHARASHTRA	54	45	53	60	43
15	MANIPUR	62	25	22	16	18
16	MEGHALAYA	52	59	48	54	37
17	MIZORAM	88	75	22	69	32
18	NAGALAND	63	45	22	52	43
19	ODISHA	34	42	36	45	32
20	PUNJAB	27	33	22	30	23
21	RAJASTHAN	52	51	46	55	44
22	SIKKIM	64	70	43	67	39
23	TAMIL NADU	58	59	47	61	42
24	Telangana	NR	NR	43	55	34
25	TRIPURA	87	88	88	94	55
26	UTTAR PRADESH	29	35	34	34	28
27	UTTARAKHAND	44	42	32	41	31
28	WEST BENGAL	35	37	33	47	29
29	ANDAMAN & NICOBAR	52	48	38	28	20
30	DADRA & NAGAR HAVELI	NR	NR	NR	NR	NR
31	DAMAN & DIU	NR	NR	NR	NR	NR
32	GOA	14	23	24	18	13
33	LAKSHADWEEP	26	24	26	22	13
34	PUDUCHERRY	21	21	13	17	17
	Total	46	46	40	49	35

NR=Not Reported

**Annexure-III referred in reply to part (e) of Lok Sabha
Unstarred Question No. 1597 dated 24.11.2016.**

Sl. No	Name of State/ Union territory	Wage rate in Rs. per day
1	2	3
1	Andhra Pradesh	Rs. 194.00
2	Arunachal Pradesh	Rs. 172.00
3	Assam	Rs. 182.00
4	Bihar	Rs. 167.00
5	Chhattisgarh	Rs. 167.00
6	Gujarat	Rs. 188.00
7	Goa	Rs. 229.00
8	Haryana	Rs. 259.00
9	Himachal Pradesh	Non-scheduled Areas-Rs. 170.00
		Scheduled Areas-Rs. 213.00
10	Jammu and Kashmir	Rs. 173.00
11	Jharkhand	Rs. 167.00
12	Karnataka	Rs. 224.00
13	Kerala	Rs. 240.00
14	Madhya Pradesh	Rs. 167.00
15	Maharashtra	Rs. 192.00
16	Manipur	Rs. 197.00
17	Meghalaya	Rs. 169.00
18	Mizoram	Rs. 188.00
19	Nagaland	Rs. 172.00
20	Odisha	Rs. 174.00
21	Punjab	Rs. 218.00
22	Rajasthan	Rs. 181.00
23	Sikkim	Rs. 172.00
24	Tamil Nadu	Rs. 203.00
25	Telangana	Rs. 194.00
26	Tripura	Rs. 172.00
27	Uttar Pradesh	Rs. 174.00
28	Uttarakhand	Rs. 174.00
29	West Bengal	Rs. 176.00
30	Andaman and Nicobar	Andaman District
		Rs. 230.00
		Nicobar District
		Rs. 243.00
31	Dadra and Nagar Haveli	Rs. 208.00
32	Daman and Diu	Rs. 192.00
33	Lakshadweep	Rs. 220.00
34	Puducherry	Rs. 203.00
35	Chandigarh	Rs. 248.00

